NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 582/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES: M/s. Topical Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

1. Hemant seth?

NAME

DESIGNATION

SIGNATURE

Advocate for

petitioner

- H mullin

ORDER

CSP No.575/230-232/NCLT/MB/MAH/2017 CSP No.582/230-232/NCLT/MB/MAH/2017 CSP No.583/230-232/NCLT/MB/MAH/2017 CSP No.623/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)